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हैं, क्या उनके हिन्दी संस्करण भी निकाले जायंगे:

Written Answers

- (ख) यदि हां, तो कब: ग्रौर
- (ग) यदि उपरोक्त भाग (क) का उत्तर "ना" हो, तो उसके क्या कारण हैं ?

t [Hindi version of Gazetteer

- 51. SHRI B. N. BHARGAVA: Will the PETROLEUM Minister of CHEMICALS be pleased to state:
- (a) whether Hindi versions of those volumes of the "Gazetteer of India: Indian Union", which have already been printed or are going to be printed, would also be brought
 - (b) if so, when; and
- (c) if the answer to part (a) above be in the negative, what are the reasons therefor?]

पेट्रोल तथा रसायन मंत्री (श्री हमायन कबिर: (क) जी हां।

(ख) ग्रीर (ग) "गजेटियर ग्राफ इंडिया : इंडियन यनियन" के चारों भागों के छप जाने के बाद इसके ग्रन्वाद को हाथ में लिया जायेगा ।

ttTHE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) Yes, Sir.

(b) and (c) Translation of the "Gazetteer of India: Indian Union" will be taken up aftre all the four volumes are published.]

EAST PAKISTAN D.PS. IN U.P.

- 52. SHRI J. C. CHATTERJI: Will the Minister of REHABILITATION be pleased to
- (a) what is the total number of displaced persons from East Pakistan who are at present in Uttar Pradesh and what is the number of those who
 - f[] English translation. 809RS-

to Questions are in the Transit Camp at Rudrapur; and

(b) how many persons in the Rudrapur Camp are (i) employed, (ii) under-employed and <iii) unemployed?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): (a) The total number of old and new migrants from East Pakistan in Uttar Pradesh is about 33,000 persons/7,900 families. Out of these 1,521 new migrant families are in the Rudrapur

(b) 23 persons have been provided with regular employment, while 1,350 persons have been found casual employment. In addition, 115 families comprising 609 persons have been rehabilitated on land. Only 21 persons in the Rudrapur camp are unemployed at present.

CIVILIANS KILLED AND DISPLACED IN INDO-PAK ARMED CONFLICT

SHRI SITARAM JAIPURIA

SHRI GURUDEV GUPTA

SHRI U. S. DUGAL

SHRI P. ABRAHAM

SHRI JAGANNATH PRASAD

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the extent of civilian loss of life and property in air raids by Pakistan on the civil population during the recent Indo-Pakistan armed conflict;
- (b) the number of persons displaced as a result of this recent Pakistani aggression and bombardment of Indian territory; and
- (c) what steps have been taken to rehabilitate the displaced persons?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) the information is being collected and will be laid on the Table of the House

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(c) Relief camps have been opened in the States of Jammu and Kashmir, Punjab and Rajasthan. Arrangements have been made to provide shelter, food, clothing and other necessities of life to the displaced persons. In addition, where necessary, financial assistance is being given to them to return to their homes where conditions permit.

HIGH COURT FOR DELHI

- 54. SHRI SITARAM JAIPURIA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether there is any proposal under Government's consideration to set up a separate High Court for Delhi;
- (b) if so, when it is likely to be set up; and
 - (c) what would be its jurisdiction?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF FAIRS (SHRI JAISUKHLAL HATHI): (a) Yes.

- (b) As soon as the necessary legislation is passed, and administrative arrangements are made.
- (c) The jurisdiction of the High Court would be the Union Territories of Delhi and Himachal Pradesh.

CARE SCHOOL FEEDING PROGRAMME

- 55. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that the CARE school feeding programme would be extended to five more States in the near future; and
- (b) if so, the names of the States where the programme would be extended and the number of children who would be covered under the programme?

THE DEPUTY MINISTER OF EDUCATION (SHRIMATI SOUND-RAM RAMACHANDRAN): (a) and (b) The programme has been extended to Gujarat, Maharashtra, Madhya Pradesh, Orissa, and Uttar Pradesh during this year. The number of children proposed to be covered in these States would be 14:60 lakhs.

to Questions

दिल्ली में जेब काटने के मामले

56. श्री विमलकुमार मन्नालालजी चौरड़िया: क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) 1963-64 में ग्रौर 30 ग्रक्तूबर, 1965 तक की ग्रविध में दिल्ली में जैब काटने के कितने मामले दर्ज किए गए;
- (ख) प्रत्येक वर्ष में जेब कतरों ने कुल कितनी राशि उड़ाई; श्रौर
- (ग) कितने मामलों में जेब कतरे पकड़े गए श्रौर कितनी गिरफ्तारियां हुईं?

t [CASES OF PICK-POCKETING IN DELHI

- 56. SHRI V. M. CHORDIA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of cases of pickpocketing registered in Delhi during the years 1963-64 and upto 30th October, 1965;
- (b) the total amount pilfered by the pickpockets in each year; and
- (c) the number of cases in which the pick-pockets were arrested and the number of arrests made?]

गृह-कार्य मंत्रालय में उपमंत्री (श्री लिलत नारायण मिश्र): (क) से (ग) सदन के सभा-पटल पर एक विवरण रखा दिया गया है।

^{†[]} English translation.